

CITY CIVIL COURT MUMBAI
IN THE COURT OF H. H. P. J. SHRI M. W. CHANDWANI (C.R. NO.19)
CIVIL CAUSE LIST DATE : **18.06.2020**
SECOND SHIFT (2.00 PM TO 5.00 PM)

Sr No.	Cases	Parties	Stage	Advocates
1	Suit 6749/01	Omkarlal Nathulal Jain And Anr Vs Vakil Atul Ghosh And Ors	Arguments at 02.30 pm	K. Thakordas & Co Ashok Singh B. G. Saraf
2	Suit 7543/02	Aarati Dinesh Gogari And 2 Ors Vs Omkarlal Nathulal Jain 2 Ors	Arguments at 02.30 pm	Ashok Singh K Thakordas & Co
3	Suit 2527/15 @ NM 4339/15, NM 335/18	Kurla Industrial Estate Pvt. Ltd. Vs 1.Sameer S. Dedhia 2.Jigna Sameer Dedhia 3.Urvi Vipul Dedhia 4.Drums Food International Pvt. Ltd.	NM Hearing	Amol Kishor Tembe
4	Suit 1010/19 @ NM 351/20	Mr. Ramesh Dhondiram Achrekar Vs Mr. Deepak Dhondiram Achrekar	NM Hearing	Ajay S. Yadav
	Suit 1868/17 @ NM 3417/17, NM 1046/18	1.Ruksana Alsam Shaikh 2. Shaikh Mohd. Aslam Vs 1.M/S. Okay Estate Developers Pvt Ltd 2. Alibhai Essakji Patel 3. Yusufbhai Badat	NM Hearing	Shafique Ansari

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CRIMINAL CAUSE LIST DATE : **18.06.2020**
SECOND SHIFT (2.00 PM TO 5.00 PM)

Sr No.	Cases	Parties	Stage	Advocates
1	NIL	NIL	NIL	NIL